

CA 150/00

REGISTER

15.02.00
List O.A. C.C.P. R.A.
before Hon'le Bench for
Adm. P.O. F.H. On

11.03.00 before Hon'le Cmt

[Signature]

11/3/00.

Hon. Mr. A.K. Gaur. J.M.

Hon. Mr. K.S. Menon. A.M.

None for the applicant even in the
revised call. It is apparent that the
applicant's Counsel has lost interest in
prosecuting the case.
Accordingly the case is dismissed
in default & for non-prosecution.

[Signature]
A.M.

[Signature]
J.M.

[Signature]